

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 203
CA No. 43/JPR/2021
CP No. 182/241-242/JPR/2020
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Nitin Maheshwari & Ors.

...Petitioners

Versus

Avni Surgical Private Limited & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Nivedita R Sarda, Adv.
For the Respondent : Daksha Nag, proxy counsel

ORDER

Heard Ms. Nivedita R Sarda, Adv. appearing on behalf of the Petitioner.
Ms. Daksha Nag, proxy counsel appearing on behalf of Mr. Naresh Kumar
Sejvani, Adv. submits that arguing counsel is not well today. On her request, the
matter is adjourned for 21.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 08, 2024